

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 120/2007**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016**

**NAME OF THE COMPANY: M/s. Sushil Kumar Poddar & Ors. V/s. M/s. Logitronics Pvt. Ltd.  
& Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	S.K.Sharma	Advocate	Respondent No 3 & 4	
②	V.K. Jain	Respondent 2	Respondent No 1 & 2	

**ORDER**

This Bench is apprised of the fact that the records of this case have been summoned by the Hon'ble High Court of Delhi in an appeal pending consideration before it. The next date in the said proceedings is 15.11.2016.

In view of the pendency of the appeal, this matter be postponed sine die, with liberty to revive it at the relevant time.

Sd/-

(Ina Malhotra)

Member (Judicial)

Sd/-

(K.Varadharajan)

Member (Judicial)